CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI

Petition No. 163/MP/2017

Coram:
Shri A.K. Singhal, Member
Shri A.S. Bakshi, Member
Dr. M. K. Iyer, Member

Date of Order: 19th of January, 2018

In the matter of
Petition seeking a revision in the methodology for computing the Escalation Rates for domestic coal, as published by the Commission, for the purposes of payment of tariff with respect to a PPA under Case-I bidding process.

And
In the matter of
Bharat Aluminium Company Limited
Balco Nagar,
Korba-495 684

Versus

Tamil Nadu Generation and Distribution Corporation Ltd
10th Floor, NPKRR Maaligai,
144, Anna Salai,
Cheenai-600 002

Kerala State Electricity Board Limited
Vyduthi Bhavanam,
Pattom, Thiruvanathapuram,
Kerala-695 004

The following were present:
Shri Sanjay Sen, Senior Advocate, BALCO
Shri Mutrugupta Mishra, Advocate, BALCO
Shri Hemant Singh, Advocate, BALCO
Shri Nishant Kumar, Advocate, BALCO
Shri M.D.Zeyauddin, BALCO

ORDER

Learned senior counsel for the Petitioner submitted that the present petition has been filed for seeking revision of methodology for computing the escalation rates
for domestic coal, as published by the Commission, for the purposes of payment of tariff with respect to a PPA under Case-I bidding process.

2. Learned senior counsel for the Petitioner sought permission of the Commission to withdraw the present petition.

3. The prayer of the learned senior counsel of the Petitioner is allowed. Accordingly, Petition No. 163/MP/2017 is disposed of as withdrawn.

Sd/-
(Dr. M. K. Iyer)  
Member

Sd/-
(A. S. Bakshi)  
Member

Sd/-
(A.K. Singhal)  
Member